

with the Audit Report thereon, for the period from the 14th March, 1963 to 31st March, 1963, under sub-section (4) of section 17 of the National Co-operative Development Corporation Act, 1962.

[Placed in Library, See No. LT-2998/64].

STATEMENT INDICATING RESULTS OF
CENTRAL GOVERNMENT LOANS FLOATED
IN 1964-65.

The Minister of Planning (Shri B. E. Bhagat): I beg to lay on the Table a Statement indicating the results of Central Government Loans floated in 1964-65. [Placed in Library, See No. LT-2999/64].

NOTIFICATIONS UNDER THE ESSENTIAL
COMMODITIES ACT

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): On behalf of Shri Shah Nawaz Khan, I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Fertiliser (Control) Second Amendment Order 1964, published in Notification No. S.O. 1933 dated the 6th June, 1964.
- (ii) The Fertiliser (Control) Third Amendment Order, 1964, published in Notification No. S.O. 2017 dated the 13th June, 1964.
- (iii) The Fertiliser (Control) Fourth Amendment Order, 1964, published in Notification No. S.O. 2810 dated, the 1st August, 1964.
- (iv) The Fertiliser (Control) Fifth Amendment Order, 1964, published in Notification No. S.O. 2879 dated the 22nd August, 1964.

[Placed in Library, See No. LT-3000/64].

NOTIFICATIONS UNDER ESSENTIAL COM-
MODITIES ACT

Shri D. R. Chavan: I beg to lay on the Table a copy each of the following notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Rice (Madras) Price Control (Fourth Amendment) Order, 1964, published in Notification No. GSR 818 dated the 30th May, 1964.
- (ii) The Rice (Andhra Pradesh) Price Control (Fifth Amendment) Order, 1964, published in Notification No. GSR 819 dated the 30th May, 1964.
- (iii) The Inter-Zonal Wheat and Wheat Products (Movement Control) Fourth Amendment Order, 1964, published in Notification No. GSR 841 dated the 6th June, 1964.
- (iv) The Madhya Pradesh Rice Procurement (Levy) Third Amendment Order, 1964, published in Notification No. GSR 857 dated the 13th June, 1964.
- (v) G.S.R. No. 931 dated the 27th June, 1964, rescinding the Madras Rice Procurement (Levy) Order, 1964.
- (vi) G.S.R. No. 932 dated the 27th June, 1964, rescinding the Andhra Pradesh Paddy (Movement Control) Order, 1964.
- (vii) G.S.R. No. 1064 dated the 27th July, 1964, rescinding the Rice (Madras) Price Control Order, 1964.
- (viii) The Andhra Pradesh Coarse Rice (Maximum Prices) Order, 1964, published in Notification No. G.S.R. 1098 dated the 31st July, 1964.